

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:435
ANSWERED ON:14.03.2012
EXCHANGE OF NUCLEAR FACILITIES
Dhruvanarayana Shri R.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and Pakistan has exchanged their nuclear facilities list; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) & (b) India and Pakistan exchanged on 1 January 2012, through diplomatic channels simultaneously at New Delhi and Islamabad, the list of nuclear installations and facilities covered under the 'Agreement on the Prohibition of Attack against Nuclear Installations between India and Pakistan'.

The Agreement, which was signed on 31 December 1988 and entered into force on 27 January 1991, provides, inter alia, that the two countries inform each other of nuclear installations and facilities to be covered under the Agreement on the first of January of every calendar year. This was the twenty first of the consecutive exchanges of such lists between the two countries, the first one having taken place on 1 January 1992.